

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To,

1-2. The President
J&K High Court Bar Association,
Jammu / Srinagar.

3-24. All President
District Bar Associations,

No. 21612/LP Dated 24/08/2017

Subject:- Expansion of panel of Translators in the Supreme Court Registry –Circular dated 16.08.2017.

Sir,

I am desired to forward herewith the Circular dated 16.08.2017 (containing four leaves), received from Assistant Registrar, Supreme Court of India, New Delhi of Supreme Court of India for expansion of the panel of Translators of various Indian regional languages to English in the Supreme Court Registry.

You are, as such, requested that the same may be circulated among the Advocates of your respective Bar Association(s).

Yours faithfully

(Encls:- 04 lvs)

24-08-2017
Mohammad Yasin Beigh
Joint Registrar (Adm.)
24/8

No. 21642-30/2-n Dated 24/08/2017

Copy to the :-

1-2. The Registrar Judicial Jammu / Srinagar
..... for information.

3. Incharge NIC, High Court of J&K, Srinagar for uploading on the official website of High Court of Jammu and Kashmir.

24-08-2017
Joint Registrar (Adm.)
24/8